

Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Udyog Bhavan, New Delhi -110011

CORRIGENDUM

Subject: Corrigendum in respect of Case No. 73/3/82-ALC4/2020 mentioned at Sl. No. 269 of Minutes of Norms Committee-III Meeting No. 3/82-ALC4/2020 dated 07.08.2020

In respect of Case No. 73/3/82-ALC4/2020 mentioned at Sl. No. 269 of Minutes of Norms Committee -III Meeting No. 3/82-ALC4/2020 dated 07.08.2020, following norms were ratified for Advance Licence No. 0910068994 dated 23.07.2020 issued to M/s Shree Jaya Laboratories Pvt. Ltd.:

Case No.:73/3/82-ALC4/2020	Party Name:SHREE JAYA LABORATORIES PVT LTD.	Meet No/Date:3/82- ALC4/2020 07.08.2020	Status: Approved
HQ File :01/82/050/01500/AM21/	RLA File :09/24/040/00186/AM21/	Lic.No/Date:0910068994 23.07.2020	

Decision: The Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
2,6-DIHYDROXY ACETOPHENONE	1 kg	1	RESORCINOL	1.77 kg
		2	CHLOROFORM	1.86 kg
		3	METHYL ACETOACETAE	3.97 kg

RA concerned may take further necessary action as per above decision of NC.

2. It is now observed that the Technical Expert has inadvertently recommended wrong quantities against import item No. 2 (CHLOROFORM) and import item No. 3 (METHYL ACETOACETAE) in above case. Subsequently, norms were ratified in Norms Committee - III Meeting No. 3/82-ALC4/2020 dated 07.08.2020 and Minutes were also uploaded on DGFT website.

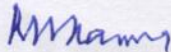
3. In view of above, in consultation with Technical Expert and approval of Chairman, Norms Committee - III, it has been decided to revise the adhoc norms with respect to Advance Licence No. 0910068994 dated 23.07.2020 as under:

Case No.:73/3/82-ALC4/2020	Party Name:SHREE JAYA LABORATORIES PVT LTD.	Meet No/Date:3/82- ALC4/2020 07.08.2020	Status: Approved
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		2	CHLOROFORM	3.97 kg
		3	METHYL ACETOACETAE	1.86 kg

RA concerned may take further necessary action as per above revised norms.


राजबीर शर्मा / RAJBIR SHARMA
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